

etc. and award of appropriate punishment to the officials found guilty of negligence and misconduct.

#### Progress Made in N.C.R. Concept

401. SHRI K. PRADHANI :  
DR. A.U. AZMI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a sub-group of his Ministry has recommended that the population of the Delhi metropolitan area be restricted to 13.5 million by 2001 AD if the quality of life and the environment, law and order, and liveability of the capital is to be ensured ;

(b) if so, Government's reaction thereto and what steps Government propose to take to meet this alarming situation ; and

(c) the progress made so far in the matter of implementation of the existing national capital region plan concept and what had been the reaction of the neighbouring States of Haryana, U.P. and Rajasthan thereto ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). A Sub-Group appointed by the Standing Committee for the development of Delhi and the peripheral areas had made certain recommendations for assignment of population in Delhi and its peripheral areas. The Standing Committee did not accept the proposals. The need for restricting population in the metropolitan area was emphasised. The Government proposed to up-date and implement the National Capital Regional Plan which envisages a balanced growth for the entire region. Through a proposed system of incentives and disincentives the Plan seeks to divert further industrial and commercial growth away from Delhi and into select ring towns and also counter-magnets beyond a commutable distance from Delhi.

(c) Mainly due to absence of statutory institutional arrangements, implementation of the NCR Plan has so far not been to the

fullest expectations. The neighbouring States of Haryana, UP and Rajasthan have now agreed to setting up of the Statutory Board, and have assured their fullest cooperation and support for the NCR concept.

#### Allotment of Plot to School in Shantiniketan Colony, New Delhi

402. SHRI K. PRADHANI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a hillock-like plot of land in Shantiniketan Colony, New Delhi, reserved for school, was recently allotted to a private educational society ;

(b) if so, the area of the plot and its terms and conditions and the time-limit fixed for levelling it and building the school ;

(c) whether the above Society has also been allotted another park-plot in Street 4 of Shantiniketan for building a Nursery School ;

(d) if so, its terms and conditions ;

(e) whether the private educational trust concerned has not so far taken any action to level this plot and the plot continues to pose a constant health hazard on account of it being used as a place of public convenience over the last more than 10 years or so ; and

(f) steps Government propose to take to set the matter right ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) Yes.

(b) 2.5 acres of land for school building and 4.31 acres for playground have been allotted to Sadhu Vaswani Mission in Shantiniketan on usual terms and conditions inter alia that the society shall complete the school building within two years from the date of possession.

(c) Yes. A nursery school plot has also been allotted to the Mission.

(d) The copy of allotment letter contain-